

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s). 24736/2023

(Arising out of impugned final judgment and order dated 27-07-2023 in SA No. 650/2018 passed by the High Court Of Judicature At Allahabad)

PARMESHWARI DAYAL & ORS.

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS.

Respondent(s)

(FOR ADMISSION and IA No.227753/2023-EXEMPTION FROM FILING O.T.)

Date : 07-11-2023 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE AHSANUDDIN AMANULLAH
HON'BLE MR. JUSTICE S.V.N. BHATTI

For Petitioner(s) Ms. Kamini Jaiswal, Adv.
Mr. Rohit Kumar Singh, AOR
Ms. Rani Mishra, Adv.
Mr. Atul Krishna, Adv.

For Respondent(s)

UPON hearing the counsel the court made the following
O R D E R

Application seeking exemption from filing official translation is allowed.

2. Issue notice.
3. Dasti service, in addition, is permitted.

(Geeta Ahuja)
Assistant Registrar-cum-PS

(Nand Kishor)
Court Master (NSH)